

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TOTEM INFRASTRUCTURE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	TOTEM INFRASTRUCTURE LIMITED
2. Date of incorporation of corporate debtor	07/11/1997
3. Authority under which corporate debtor is incorporated / registered	ROC, Hyderabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TG1997PLC028322
5. Address of the registered office and principal office (if any) of corporate debtor	H.No.8-2-334/B/2, Road No.5, Banjara Hills, Hyderabad – 500 082 IN
6. Insolvency commencement date in respect of corporate debtor	12-JAN- 2021(Order uploaded on NCLT website on 17-01-2021)
7. Estimated date of closure of insolvency resolution process	11-JULY-2021
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: G.Satyanarayana Murty Reg.No: IBBI/IPA-001/IP-P00177/2017-2018/10356
9. Address and e-mail of the interim resolution professional, as registered with the Board	Partner, G.S.Murty & Associates, Chartered Accountants, Flat No.308B, 3 rd Floor, Sai Tirumala Towers, Hyderguda, Hyderabad – 500 029, Telangana, IN Email: camurty.gsn@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Partner, G.S.Murty & Associates, Chartered Accountants, Flat No.308B, 3 rd Floor, Sai Tirumala Towers, Hyderguda, Hyderabad – 500 029, Telangana, IN Email: totem.irp@gmail.com
11. Last date for submission of claims	31-JAN-2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not available.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TOTEM INFRASTRUCTURE LIMITED on 12th January, 2021.

The creditors of Totem Infrastructure Limited, are hereby called upon to submit their claims with proof on or before 31st January, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
 Date and Place: 19.01.2021 and Hyderabad

G. S. N. Murty
 : G.Satyanarayana Murty

